

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY SLP(C) NO. 20480-83/2018 & SLP C NO. 307/2019 TO BE LISTED
BEFORE THE COURT OF LD. REGISTRAR
IA No. 33473/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 20480-20483/2018 (XI)

SLP(C) No. 307/2019 (XI)

IA No. 179032/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 16-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. R. C. Kaushik, AOR

Mr. Prakash Kumar Singh, AOR

Mr. Sanjeev Bhatnagar, Adv.

Mr. Sounak S. Das, Adv.

Mr. M.K. Verma, Adv.

Ms. Pooja Singh, Adv.

Ms. Purnima Jauhari, Adv.

Mr. Brij Bhushan Jauhari, Adv.

Mr. Raj Mohan Gupta, Adv.

Mr. Nagarkatti Kartik Uday, AOR

Ms. Babita Kushwaha, Adv.

For Respondent(s)

Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.

Ms. Nabeela Jamil, Adv.

Cont..

Item No.25

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No. 20480-20483/2018

Respondent Nos.1-3 in all the matters have already filed counter-affidavit.

Respondent Nos.5, 7-9, 12, 14, 15, 20, 22, 27, 28, 30, 35, 37, 45, 46, 50-52, 57, 60, 62, 65-67, 72, 77, 79, 87 & 90 have been deleted in terms of Hon'ble Judge-in-Chamber's order dated 02.12.2019.

Service is complete on behalf of the remaining respondents but none has entered appearance.

SLP(C) No. 307/2019

Respondent Nos.1, 2 & 3 have filed counter affidavit.

Respondent Nos.4-112 have been deleted in terms of Hon'ble Judge-in-Chamber's order dated 02.12.2019.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar